

MINUTES OF NORMS COMMITTEE (NC-7) OF  
'PLASTIC & RUBBER PRODUCTS'  
MEETING NO. **19/AM12**  
**HELD ON 10.08.2011**  
UNDER CHAIRMANSHIP OF  
**DR. L.B. SINGHAL, JOINT DGFT**

Meeting No. **19/87-NC-7/2011** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' held on **10.08.2011** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.S. Bose, Senior Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **16/AM12, 17/AM12 and 18/AM12** held on **05.08.2011**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

**MANUAL CASE**

|                                              |                                              |                                           |                         |
|----------------------------------------------|----------------------------------------------|-------------------------------------------|-------------------------|
| <b>Case No. A-86</b>                         | PLASTENE POLYFILMS LTD.                      | HQ F. No.<br>01/87/050/00024/AM12/DES-VII | <b>Status: Rejected</b> |
| <b>NC No.: 19/AM12 Dated:<br/>10.08.2011</b> | Adv. Lic. No.<br>3710001509 dated 05.04.2011 | RLA F. No.<br>37/24/040/00008/AM11        |                         |

**Request:**        **Review of NC's decision taken in Meeting No. 11/AM12 held on 15.06.2011.**

**Decision:**        The Committee considered the request of firm for revision of norms fixed by NC in Meeting No. 11/AM12 dated 15.06.2011 and it was observed that since the norms have already been fixed by NC as per SION H-60 and also the export product and import items are the same as mentioned in SION H-60, hence there is no justification in the request of firm for revision of norms. Therefore, the Committee decided to **reject** the case maintaining the earlier decision taken in Meeting No. 11/AM12 held on 15.06.2011.

## ONLINE CASES

|        | Case No.:7/15/87-ALC1/2011                                                                                                                                                                                                                                                                                                                    |             | Party Name:KALPENA INDUSTRIES LIMITED, |     | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 |                                  | Status:<br>Approved |  |        |            |             |     |     |               |                                  |  |  |  |  |  |  |
|--------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|----------------------------------------|-----|--------------------------------------------|----------------------------------|---------------------|--|--------|------------|-------------|-----|-----|---------------|----------------------------------|--|--|--|--|--|--|
|        | HQ File :01/87/050/00108/AM12/                                                                                                                                                                                                                                                                                                                |             | RLA File :03/94/040/00541/AM11/        |     | Lic.No/Date:0310624043<br>29.03.2011       |                                  | Defer Date:         |  |        |            |             |     |     |               |                                  |  |  |  |  |  |  |
|        | <div>Application: Request is for adhoc norms for following:</div> <table><thead><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr></thead><tbody><tr><td></td><td></td><td></td><td></td><td></td><td></td><td></td></tr></tbody></table> |             |                                        |     |                                            |                                  |                     |  | Sl.No. | ITCHS Code | EXPORT ITEM | Qty | UOM | FOB/FOR (Rs.) | FOB (in Currency of realisation) |  |  |  |  |  |  |
| Sl.No. | ITCHS Code                                                                                                                                                                                                                                                                                                                                    | EXPORT ITEM | Qty                                    | UOM | FOB/FOR (Rs.)                              | FOB (in Currency of realisation) |                     |  |        |            |             |     |     |               |                                  |  |  |  |  |  |  |
|        |                                                                                                                                                                                                                                                                                                                                               |             |                                        |     |                                            |                                  |                     |  |        |            |             |     |     |               |                                  |  |  |  |  |  |  |

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|   |          |                     |        |       |              |               |
|---|----------|---------------------|--------|-------|--------------|---------------|
| 1 | 39011010 | 63/0- XLPE COMPOUND | 40.750 | M.T   | 3616559.00   | 74563.00 US\$ |
|   |          |                     |        | Total | 3,616,559.00 | 74,563.00     |

| Sl.No. | ITCHS Code | IMPORT ITEM                | Qty    | UOM   | CIF (Rs.)    | CIF (Currency) | Limiting Factor<br>(Value/Qty/Value & Qty) |
|--------|------------|----------------------------|--------|-------|--------------|----------------|--------------------------------------------|
| 1      | 39011010   | LDPE Granules              | 40.750 | M.T   | 2599340.63   | 55012.50 US\$  | Value & Qty                                |
| 2      | 39123000   | DI - CUMYLPEROXIDE (DCP)   | 0.815  | M.T   | 134780.63    | 2852.50 US\$   | Value & Qty                                |
| 3      | 38123090   | ANTIOXIDANT (Irganox 1024) | 0.407  | M.T   | 86644.69     | 1833.75 US\$   | Value & Qty                                |
|        |            |                            |        | Total | 2,820,765.95 | 59,698.75      |                                            |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 44/87-ALC1/2010 dated 02.02.2011, following adhoc norms are **approved**:

| EXPORT ITEM   | QTY  | IMPORT ITEM                   | QTY     |
|---------------|------|-------------------------------|---------|
| XLPE Compound | 1 kg | 1. LDPE Granules              | 1.00 kg |
|               |      | 2. Di-Cumylperoxide (DCP)     | 0.02 kg |
|               |      | 3. Antioxidant (Irganox 1024) | 0.01 kg |

|                                                                                                                                     |                                |                                              |                                            |                            |
|-------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|----------------------------------------------|--------------------------------------------|----------------------------|
| 2                                                                                                                                   | Case No.:12/15/87-ALC1/2011    | Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | Status:<br><b>Deferred</b> |
|                                                                                                                                     | HQ File :01/87/050/00113/AM12/ | RLA File :03/94/040/00127/AM12/              | Lic.No/Date:0310632390<br>23.05.2011       | Defer<br>Date:31.08.2011   |
| <p><b>Decision:</b> A copy of application has been forwarded to D/o C&amp;PC on 12.07.2011. Comments awaited from D/o C&amp;PC.</p> |                                |                                              |                                            |                            |

|                                    |                                        |                                            |                         |
|------------------------------------|----------------------------------------|--------------------------------------------|-------------------------|
| <b>Case No.:10/15/87-ALC1/2011</b> | Party Name:KALPENA INDUSTRIES LIMITED, | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status: Approved</b> |
| HQ File :01/87/050/00111/AM12/     | RLA File :03/94/040/00051/AM12/        | Lic.No/Date:0310632635<br>24.05.2011       | Defer Date:             |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                        | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB (in Currency of realisation)</i> |
|---------------|-------------------|-------------------------------------------|------------|--------------|----------------------|-----------------------------------------|
| 1             | 39019090          | 63/0- Semiconducting Compound - Thermoset | 300.000    | M.T          | 41863500.00          | 945000.00 US\$                          |
|               |                   |                                           |            | <b>Total</b> | 41,863,500.00        | 945,000.00                              |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                                    | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|-------------------------------------------------------|------------|--------------|------------------|-----------------------|----------------------------------------------------|
| 1             | 39011090          | Ethylene Ecrylic Copolymer                            | 189.000    | M.T          | 21784140.00      | 481950.00 US\$        | Value & Qty                                        |
| 2             | 28030010          | Carbon Black                                          | 105.000    | M.T          | 8542800.00       | 189000.00 US\$        | Value & Qty                                        |
| 3             | 29309099          | Antioxidant                                           | 6.000      | M.T          | 1356000.00       | 30000.00 US\$         | Value & Qty                                        |
| 4             | 29096000          | Dictert - Butylperoxyisopropyl Benzene - Perkadox 14S | 9.000      | M.T          | 5085000.00       | 112500.00 US\$        | Value & Qty                                        |
|               |                   |                                                       |            | <b>Total</b> | 36,767,940.00    | 813,450.00            |                                                    |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/64/2009-PC.II dated 05.08.2011, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>      | <b>QTY</b> | <b>IMPORT ITEM</b>            | <b>QTY</b> |
|-------------------------|------------|-------------------------------|------------|
| Semiconducting Compound | 1 kg       | 1. Ethylene Acrylic Copolymer | 0.630 kg   |
|                         |            | 2. Carbon Black               | 0.350 kg   |

|           |                                                         |          |
|-----------|---------------------------------------------------------|----------|
| Thermoset | 3. Antioxidant                                          | 0.020 kg |
|           | 4. Dictert – Butylperoxyisopropyl Benzene – Perkadox14S | 0.030 kg |

|                                |                                        |                                            |                         |
|--------------------------------|----------------------------------------|--------------------------------------------|-------------------------|
| Case No.:11/15/87-ALC1/2011    | Party Name:KALPENA INDUSTRIES LIMITED, | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | Status: <b>Approved</b> |
| HQ File :01/87/050/00112/AM12/ | RLA File :03/94/040/00078/AM12/        | Lic.No/Date:0310632618<br>24.05.2011       | Defer Date:             |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM         | Qty    | UOM          | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|--------|------------|---------------------|--------|--------------|---------------|----------------------------------|
| 1      | 39011010   | 63/0- XLPE COMPOUND | 34.785 | M.T          | 2922578.00    | 65382.06 US\$                    |
|        |            |                     |        | <b>Total</b> | 2,922,578.00  | 65,382.06                        |

| Sl.No. | ITCHS Code | IMPORT ITEM                     | Qty    | UOM          | CIF (Rs.)    | CIF (Currency) | Limiting Factor<br>(Value/Qty/Value & Qty) |
|--------|------------|---------------------------------|--------|--------------|--------------|----------------|--------------------------------------------|
| 1      | 39011010   | LOW DENSITY POLYETHYLENE (LDPE) | 34.785 | M.T          | 2390387.00   | 52943.23 US\$  | Value & Qty                                |
| 2      | 39123000   | DI - CUMYLPEROXIDE (DCP)        | 0.696  | M.T          | 87951.15     | 1947.97 US\$   | Value & Qty                                |
| 3      | 38123090   | ANTIOXIDANT                     | 0.348  | M.T          | 62822.25     | 1391.41 US\$   | Value & Qty                                |
|        |            |                                 |        | <b>Total</b> | 2,541,160.40 | 56,282.61      |                                            |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 44/87-ALC1/2010 dated 02.02.2011, following adhoc norms are **approved**:

| EXPORT ITEM   | QTY  | IMPORT ITEM                   | QTY     |
|---------------|------|-------------------------------|---------|
| XLPE Compound | 1 kg | 1. LDPE Granules              | 1.00 kg |
|               |      | 2. Di-Cumylperoxide (DCP)     | 0.02 kg |
|               |      | 3. Antioxidant (Irganox 1024) | 0.01 kg |

|   |                                                                                                                                                                                                                              |                                      |                                            |                          |
|---|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|--------------------------|
| 5 | Case No.:1/10/87-ALC1/2011                                                                                                                                                                                                   | Party Name:SUPREME DEVICES PVT. LTD. | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | Status: <b>Deferred</b>  |
|   | HQ File :01/87/050/00059/AM12/                                                                                                                                                                                               | RLA File :05/24/040/00057/AM12/      | Lic.No/Date:0510291727<br>26.05.2011       | Defer<br>Date:24.08.2011 |
|   | <b>Decision:</b> A D/L No. 46011/59/2011-PC.II dated 08.07.2011 was issued to firm by D/o C&PC, followed by reminder from DGFT on 26.07.2011 giving 15 days time for submission of information. Reply awaited from the firm. |                                      |                                            |                          |

|                                                               |                                       |                                            |                         |     |               |                                  |
|---------------------------------------------------------------|---------------------------------------|--------------------------------------------|-------------------------|-----|---------------|----------------------------------|
| Case No.:9/15/87-ALC1/2011                                    | Party Name:DALMIA DYE-CHEM INDS. LTD. | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | Status: <b>Approved</b> |     |               |                                  |
| HQ File :01/87/050/00110/AM12/                                | RLA File :03/94/040/01154/AM11/       | Lic.No/Date:0310633102<br>26.05.2011       | Defer Date:             |     |               |                                  |
| <b>Application:</b> Request is for adhoc norms for following: |                                       |                                            |                         |     |               |                                  |
| Sl.No.                                                        | ITCHS Code                            | EXPORT ITEM                                | Qty                     | UOM | FOB/FOR (Rs.) | FOB (in Currency of realisation) |

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| 1      | 39159042   | 63/0- Pet Flakes                   | 200000.000 | K.G   | 12796000.00   | 280000.00 US\$ |                                            |
|--------|------------|------------------------------------|------------|-------|---------------|----------------|--------------------------------------------|
|        |            |                                    |            | Total | 12,796,000.00 | 280,000.00     |                                            |
| Sl.No. | ITCHS Code | IMPORT ITEM                        | Qty        | UOM   | CIF (Rs.)     | CIF (Currency) | Limiting Factor<br>(Value/Qty/Value & Qty) |
| 1      | 39261011   | Plastic Scrap ( Pet Bottle Scrap ) | 230000.000 | K.G   | 11126956.00   | 243478.24 US\$ | Value & Qty                                |
|        |            |                                    |            | Total | 11,126,956.00 | 243,478.24     |                                            |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/6/2008-PC.II dated 05.08.2011, following adhoc norms are **approved**:

| EXPORT ITEM | QTY  | IMPORT ITEM            | QTY     |
|-------------|------|------------------------|---------|
| PET Flakes  | 1 kg | PET Bottle Waste/Scrap | 1.05 kg |

|   |                                                                                                                      |                                             |                                            |                                   |
|---|----------------------------------------------------------------------------------------------------------------------|---------------------------------------------|--------------------------------------------|-----------------------------------|
| 7 | <b>Case No.:8/15/87-ALC1/2011</b>                                                                                    | Party Name:BAYER MATERIALSCIENCE PVT. LTD., | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00109/AM12/                                                                                       | RLA File :03/94/040/01105/AM11/             | Lic.No/Date:0310633153<br>27.05.2011       | Defer<br>Date:24.08.2011          |
|   | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 12.07.2011. Comments awaited from D/o C&PC. |                                             |                                            |                                   |

|   |                                                                                                                      |                                     |                                            |                                   |
|---|----------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|-----------------------------------|
| 8 | <b>Case No.:4/15/87-ALC1/2011</b>                                                                                    | Party Name:SHAKUN POLYMERS LIMITED, | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00105/AM12/                                                                                       | RLA File :34/24/040/00038/AM12/     | Lic.No/Date:3410030425<br>31.05.2011       | Defer<br>Date:31.08.2011          |
|   | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 02.08.2011. Comments awaited from D/o C&PC. |                                     |                                            |                                   |

|   |                                                                                                                                                                                                                                                                                            |                                         |                                            |                                   |
|---|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|-----------------------------------|
| 9 | <b>Case No.:17/15/87-ALC1/2011</b>                                                                                                                                                                                                                                                         | Party Name:BOSTIK INDIA PRIVATE LIMITED | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00118/AM12/                                                                                                                                                                                                                                                             | RLA File :07/24/040/00070/AM12/         | Lic.No/Date:0710079605<br>03.06.2011       | Defer<br>Date:31.08.2011          |
|   | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 12.07.2011. However, Technical Representative of D/o C&PC informed Committee that they still have not received the copy of application. Hence, it was decided to again forward a copy of application to D/o C&PC. |                                         |                                            |                                   |

|    |                                                                                                                                                                                                                                        |                                         |                                            |                                   |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|-----------------------------------|
| 10 | <b>Case No.:18/15/87-ALC1/2011</b>                                                                                                                                                                                                     | Party Name:BOSTIK INDIA PRIVATE LIMITED | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00119/AM12/                                                                                                                                                                                                         | RLA File :07/24/040/00072/AM12/         | Lic.No/Date:0710079603<br>03.06.2011       | Defer<br>Date:31.08.2011          |
|    | <b>Decision:</b> A D/L No. 46011/62/2010-PC.II dated 05.08.2011 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information. |                                         |                                            |                                   |

|    |                                                                                                                      |                                   |                                            |                                   |
|----|----------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|-----------------------------------|
| 11 | <b>Case No.:16/15/87-ALC1/2011</b>                                                                                   | Party Name:SNF [INDIA] PVT. LTD., | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00117/AM12/                                                                                       | RLA File :09/24/040/00013/AM12/   | Lic.No/Date:0910046998<br>06.06.2011       | Defer<br>Date:31.08.2011          |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 12.07.2011. Comments awaited from D/o C&PC. |                                   |                                            |                                   |

|    |                                                                                                                                                                                                                                        |                                  |                                            |                                   |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|-----------------------------------|
| 12 | <b>Case No.:5/15/87-ALC1/2011</b>                                                                                                                                                                                                      | Party Name:KBK POLYMERS PVT.LTD. | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00106/AM12/                                                                                                                                                                                                         | RLA File :06/24/040/00012/AM12/  | Lic.No/Date:0610022205<br>07.06.2011       | Defer<br>Date:31.08.2011          |
|    | <b>Decision:</b> A copy of application has already been forwarded to D/o C&PC on 12.07.2011. However, Technical Representative of D/o C&PC informed Committee that they still have not received the copy of application. Hence, it was |                                  |                                            |                                   |

decided to again forward a copy of application to D/o C&PC.

|    |                                                                                                                                                                                                                                        |                                     |                                            |                          |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 13 | <b>Case No.:13/15/87-ALC1/2011</b>                                                                                                                                                                                                     | Party Name:MULTIBASE INDIA LIMITED, | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00114/AM12/                                                                                                                                                                                                         | RLA File :03/95/040/00173/AM12/     | Lic.No/Date:0310635302<br>09.06.2011       | Defer<br>Date:31.08.2011 |
|    | <b>Decision:</b> A D/L No. 46011/62/2010-PC.II dated 05.08.2011 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information. |                                     |                                            |                          |

|                                                                   |            |                                            |         |                                            |               |                                  |                                         |
|-------------------------------------------------------------------|------------|--------------------------------------------|---------|--------------------------------------------|---------------|----------------------------------|-----------------------------------------|
| Case No.:20/15/87-ALC1/2011                                       |            | Party Name:METRO TYRES LIMITED             |         | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 |               | Status: Approved                 |                                         |
| HQ File :01/87/050/00121/AM12/                                    |            | RLA File :30/24/040/00015/AM12/            |         | Lic.No/Date:3010076124<br>16.06.2011       |               | Defer Date:                      |                                         |
| <div>Application: Request is for adhoc norms for following:</div> |            |                                            |         |                                            |               |                                  |                                         |
| Sl.No.                                                            | ITCHS Code | EXPORT ITEM                                | Qty     | UOM                                        | FOB/FOR (Rs.) | FOB (in Currency of realisation) |                                         |
| 1                                                                 | 40115000   | 62/0- SPECIAL BICYCLE NYLON TYRES FOLDABLE | 150.000 | M.T                                        | 59745825.00   | 1327685.00 US\$                  |                                         |
|                                                                   |            |                                            |         | Total                                      | 59,745,825.00 | 1,327,685.00                     |                                         |
| Sl.No.                                                            | ITCHS Code | IMPORT ITEM                                | Qty     | UOM                                        | CIF (Rs.)     | CIF (Currency)                   | Limiting Factor (Value/Qty/Value & Qty) |
| 1                                                                 | 40012100   | NATURAL RUBBER                             | 36.000  | M.T                                        | 6624000.00    | 144000.00 US\$                   | Value & Qty                             |
| 2                                                                 | 40021990   | SYNTHETIC RUBBER (SBR-1502)                | 22.500  | M.T                                        | 4347000.00    | 94500.00 US\$                    | Value & Qty                             |

|    |          |                                                                                           |             |              |               |                |             |
|----|----------|-------------------------------------------------------------------------------------------|-------------|--------------|---------------|----------------|-------------|
| 3  | 40027000 | SYNTHETIC RUBBER<br>(EPDM)                                                                | 13.500      | M.T          | 2732400.00    | 59400.00 US\$  | Value & Qty |
| 4  | 28030000 | CARBON BLACK<br>(N-330,N-550,N-660)                                                       | 26.025      | M.T          | 1676010.00    | 36435.00 US\$  | Value & Qty |
| 5  | 38249025 | PRECIPITATED SILICA                                                                       | 6.390       | M.T          | 293940.00     | 6390.00 US\$   | Value & Qty |
| 6  | 38123010 | RUBBER CHEMICALS<br>(Antioxidents)                                                        | 1.890       | M.T          | 312984.00     | 6804.00 US\$   | Value & Qty |
| 7  | 38121000 | RUBBER CHEMICALS<br>(Accelerators)                                                        | 1.890       | M.T          | 312984.00     | 6804.00 US\$   | Value & Qty |
| 8  | 79011100 | ZINC INGOT                                                                                | 1.968       | M.T          | 181056.00     | 3936.00 US\$   | Value & Qty |
| 9  | 27129090 | MISC.CHEMICALS<br>(Paraffin wax)                                                          | 12.390      | M.T          | 740922.00     | 16107.00 US\$  | Value & Qty |
| 10 | 59021090 | NYLON TYRE CORD FABRIC DIPPED<br>(N6-420 D/I, N66-420 D/I, N6-840 D/I, Duraskin with RFL) | 20.220      | M.T          | 9301200.00    | 202200.00 US\$ | Value & Qty |
| 11 | 59069900 | COTTON CHAFER                                                                             | 1186441.000 | Meter        | 1364406.00    | 29661.00 US\$  | Value & Qty |
| 12 | 59119090 | ARAMID BEAD WIRE<br>(in ring form)                                                        | 7.800       | M.T          | 22604400.00   | 491400.00 US\$ | Value & Qty |
|    |          |                                                                                           |             | <b>Total</b> | 50,491,302.00 | 1,097,637.00   |             |

**Decision:** According to the technical comments of DIPP dated 10.08.2011, following adhoc norms are **approved**:

| EXPORT ITEM                          | QTY       | IMPORT ITEM                           | QTY       |
|--------------------------------------|-----------|---------------------------------------|-----------|
| Special Bicycle Nylon Tyres Foldable | 150.00 MT | 1. Natural Rubber                     | 36.00 MT  |
|                                      |           | 2. Synthetic Rubber (SBR-1502)        | 22.50 MT  |
|                                      |           | 3. Synthetic Rubber (EPDM)            | 13.50 MT  |
|                                      |           | 4. Carbon Black (N-330, N-550, N-660) | 26.025 MT |
|                                      |           | 5. Precipitated Silica                | 6.390 MT  |
|                                      |           | 6. Rubber Chemicals                   | 1.890 MT  |

|  |  |                                                                                           |                  |
|--|--|-------------------------------------------------------------------------------------------|------------------|
|  |  | (Antioxidants)                                                                            |                  |
|  |  | 7. Rubber Chemicals (Accelerators)                                                        | 1.890 MT         |
|  |  | 8. Zinc Ingot                                                                             | 1.968 MT         |
|  |  | 9. Misc. Chemicals (Paraffin Wax)                                                         | 12.390 MT        |
|  |  | 10. Nylon Tyre Cord Fabric Dipped (N6-420 D/1, N66-420 D/1, N6-840 D/1, Durasin with RFL) | 20.220 MT        |
|  |  | 11. Cotton Chafer                                                                         | 1186441.00 Meter |
|  |  | 12. Aramid Bead Wire (in ring)                                                            | 7.800 MT         |

|                                                               |                                   |                                                                                   |                         |            |                      |                                         |
|---------------------------------------------------------------|-----------------------------------|-----------------------------------------------------------------------------------|-------------------------|------------|----------------------|-----------------------------------------|
| Case No.:19/15/87-ALC1/2011                                   | Party Name:BULKPACK EXPORTS LTD., | Meet No/Date:19/87-ALC1/2011<br>10.08.2011                                        | Status: <b>Approved</b> |            |                      |                                         |
| HQ File :01/87/050/00120/AM12/                                | RLA File :11/24/040/00010/AM12/   | Lic.No/Date:1110024997<br>20.06.2011                                              | Defer Date:             |            |                      |                                         |
| <b>Application:</b> Request is for adhoc norms for following: |                                   |                                                                                   |                         |            |                      |                                         |
| <i>Sl.No.</i>                                                 | <i>ITCHS Code</i>                 | <i>EXPORT ITEM</i>                                                                | <i>Qty</i>              | <i>UOM</i> | <i>FOB/FOR (Rs.)</i> | <i>FOB (in Currency of realisation)</i> |
| 1                                                             | 39269079                          | 63/0- PP Webbing (Net content of PP Granules 25.000 MT, U.V. Stabiliser 0.500 MT) | 25.500                  | M.T        | 2650883.00           | 56401.77 US\$                           |

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|               |                   |                             |            |              |                  | <b>Total</b>          | 2,650,883.00                                           | 56,401.77 |
|---------------|-------------------|-----------------------------|------------|--------------|------------------|-----------------------|--------------------------------------------------------|-----------|
| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>          | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Limiting Factor<br/>(Value/Qty/Value &amp; Qty)</i> |           |
| 1             | 39021000          | Polypropylene (PP) Granules | 27.500     | M.T          | 2200000.00       | 46808.51 US\$         | Value & Qty                                            |           |
| 2             | 39079990          | U. V. Stabiliser            | 0.550      | M.T          | 77000.00         | 1638.30 US\$          | Value & Qty                                            |           |
|               |                   |                             |            | <b>Total</b> | 2,277,000.00     | 48,446.81             |                                                        |           |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/28/2009-PC.II dated 12.08.2011, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>    | <b>QTY</b> | <b>IMPORT ITEM</b>           | <b>QTY</b> |
|-----------------------|------------|------------------------------|------------|
| Polypropylene Webbing | 1 kg       | 1. Polypropylene Granules    | 1.0584 kg  |
|                       |            | 2. UV Stabilizer Masterbatch | 0.0216 kg  |

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|                                                                                                                      |                                 |                                            |                         |
|----------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| <b>Case No.:</b> 1/15/87-ALC1/2011                                                                                   | Party Name:SWASTIK POLYMERS     | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status: Deferred</b> |
| HQ File :01/87/050/00102/AM12/                                                                                       | RLA File :05/24/040/00109/AM12/ | Lic.No/Date:0510294919<br>29.06.2011       | Defer Date:31.08.2011   |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 19.07.2011. Comments awaited from D/o C&PC. |                                 |                                            |                         |

|    |                                                                                                                      |                                 |                                            |                                   |
|----|----------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------------|
| 17 | <b>Case No.:2/15/87-ALC1/2011</b>                                                                                    | Party Name:SWASTIK POLYMERS     | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00103/AM12/                                                                                       | RLA File :05/24/040/00111/AM12/ | Lic.No/Date:0510294961<br>29.06.2011       | Defer<br>Date:31.08.2011          |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 19.07.2011. Comments awaited from D/o C&PC. |                                 |                                            |                                   |

|    |                                                                                                                      |                                 |                                            |                                   |
|----|----------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------------|
| 18 | <b>Case No.:3/15/87-ALC1/2011</b>                                                                                    | Party Name:SWASTIK POLYMERS     | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00104/AM12/                                                                                       | RLA File :05/24/040/00112/AM12/ | Lic.No/Date:0510294962<br>29.06.2011       | Defer<br>Date:31.08.2011          |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 19.07.2011. Comments awaited from D/o C&PC. |                                 |                                            |                                   |

|    |                                                                                                                      |                                 |                                            |                                   |
|----|----------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------------|
| 19 | <b>Case No.:6/15/87-ALC1/2011</b>                                                                                    | Party Name:DSM INDIA PVT. LTD   | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00107/AM12/                                                                                       | RLA File :31/24/040/00277/AM11/ | Lic.No/Date:3110048976<br>01.07.2011       | Defer<br>Date:31.08.2011          |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 09.08.2011. Comments awaited from D/o C&PC. |                                 |                                            |                                   |

|    |                                                                                                                      |                                 |                                            |                                   |
|----|----------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------------|
| 20 | <b>Case No.:1/19/87-ALC1/2011</b>                                                                                    | Party Name:MATANGI INDUSTRIES   | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00156/AM12/                                                                                       | RLA File :08/24/040/00082/AM12/ | Lic.No/Date:0810101098<br>04.07.2011       | Defer Date:<br>31.08.2011         |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 08.08.2011. Comments awaited from D/o C&PC. |                                 |                                            |                                   |

|  |                                   |                               |                                            |                                   |
|--|-----------------------------------|-------------------------------|--------------------------------------------|-----------------------------------|
|  | <b>Case No.:2/19/87-ALC1/2011</b> | Party Name:MATANGI INDUSTRIES | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|--|-----------------------------------|-------------------------------|--------------------------------------------|-----------------------------------|

|                                                                                                                      |                                |                                 |                                      |                           |
|----------------------------------------------------------------------------------------------------------------------|--------------------------------|---------------------------------|--------------------------------------|---------------------------|
| 21                                                                                                                   | HQ File :01/87/050/00157/AM12/ | RLA File :08/24/040/00080/AM12/ | Lic.No/Date:0810101099<br>04.07.2011 | Defer Date:<br>31.08.2011 |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 08.08.2011. Comments awaited from D/o C&PC. |                                |                                 |                                      |                           |

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|----------------------------------------------------------------------------------------------------------------------|-------------------------------------|---------------------------------------|--------------------------------------------|-----------------------------------|
| 22                                                                                                                   | <b>Case No.:</b> 21/15/87-ALC1/2011 | Party Name:FUTURA POLYESTERS LIMITED, | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|                                                                                                                      | HQ File :01/87/050/00122/AM12/      | RLA File :04/24/040/00020/AM12/       | Lic.No/Date:0410125661<br>05.07.2011       | Defer<br>Date:24.08.2011          |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 12.07.2011. Comments awaited from D/o C&PC. |                                     |                                       |                                            |                                   |

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|                                                                   |                                 |                                                                                                                                                                  |                  |       |               |                                  |                                         |
|-------------------------------------------------------------------|---------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------|---------------|----------------------------------|-----------------------------------------|
| Case No.:22/15/87-ALC1/2011                                       | Party Name:PLASTO MAKE          | Meet No/Date:19/87-ALC1/2011<br>10.08.2011                                                                                                                       | Status: Approved |       |               |                                  |                                         |
| HQ File :01/87/050/00123/AM12/                                    | RLA File :03/95/040/00230/AM12/ | Lic.No/Date:0310640415<br>05.07.2011                                                                                                                             | Defer Date:      |       |               |                                  |                                         |
| <div>Application: Request is for adhoc norms for following:</div> |                                 |                                                                                                                                                                  |                  |       |               |                                  |                                         |
| Sl.No.                                                            | ITCHS Code                      | EXPORT ITEM                                                                                                                                                      | Qty              | UOM   | FOB/FOR (Rs.) | FOB (in Currency of realisation) |                                         |
| 1                                                                 | 39269020                        | 63/0- Feeding Bottles with or without nipples<br>Ranging from 75 ml to 250 ml (The net content of raw materials shall be accounted for in the Resultant Product) | 100000.000       | K.G   | 43000000.00   | 934783.00 US\$                   |                                         |
|                                                                   |                                 |                                                                                                                                                                  |                  | Total | 43,000,000.00 | 934,783.00                       |                                         |
| Sl.No.                                                            | ITCHS Code                      | IMPORT ITEM                                                                                                                                                      | Qty              | UOM   | CIF (Rs.)     | CIF (Currency)                   | Limiting Factor (Value/Qty/Value & Qty) |
| 1                                                                 | 39021000                        | Polypropylene Powder                                                                                                                                             | 20000.000        | K.G   | 1748000.00    | 138000.00 US\$                   | Value & Qty                             |
| 2                                                                 | 39074000                        | Polycarbonate Powder                                                                                                                                             | 65000.000        | K.G   | 9867000.00    | 214500.00 US\$                   | Value & Qty                             |

|   |          |                |           |              |               |               |             |
|---|----------|----------------|-----------|--------------|---------------|---------------|-------------|
| 3 | 39100010 | Silicon Rubber | 13000.000 | K.G          | 2990000.00    | 65000.00 US\$ | Value & Qty |
| 4 | 40012100 | Natural Rubber | 2000.000  | K.G          | 460000.00     | 10000.00 US\$ | Value & Qty |
|   |          |                |           | <b>Total</b> | 15,065,000.00 | 427,500.00    |             |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/71/2011-PC.II dated 05.08.2011, following adhoc norms are **approved**:

| EXPORT ITEM                                                            | QTY   | IMPORT ITEM                      | QTY                                      |
|------------------------------------------------------------------------|-------|----------------------------------|------------------------------------------|
| Feeding Bottles with or without Nipples (Ranging from 75 ml to 250 ml) | 1 No. | 1. Polypropylene Powder/Granules | 1.05 kg/kg content in the export product |
|                                                                        |       | 2. Polycarbonate Powder/Granules | 1.05 kg/kg content in the export product |
|                                                                        |       | 3. Silicone Rubber               | 1.05 kg/kg content in the export product |

|    |                                                                                                                      |                                           |                                            |                            |
|----|----------------------------------------------------------------------------------------------------------------------|-------------------------------------------|--------------------------------------------|----------------------------|
| 24 | Case No.:23/15/87-ALC1/2011                                                                                          | Party Name:ZAHONERO INDIA PRIVATE LIMITED | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | Status:<br><b>Deferred</b> |
|    | HQ File :01/87/050/00124/AM12/                                                                                       | RLA File :05/24/040/00118/AM12/           | Lic.No/Date:0510295759<br>05.07.2011       | Defer<br>Date:31.08.2011   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 10.08.2011. Comments awaited from D/o C&PC. |                                           |                                            |                            |

|  |                                |                                     |                                            |                          |
|--|--------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
|  | Case No.:24/15/87-ALC1/2011    | Party Name:ALOK MASTERBATCHES LTD., | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | Status: <b>Withdrawn</b> |
|  | HQ File :01/87/050/00125/AM12/ | RLA File :05/23/040/00058/AM12/     | Lic.No/Date:0510295839<br>06.07.2011       | Defer Date:              |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                                                                                     | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB (in Currency of realisation)</i> |
|---------------|-------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------|------------|--------------|----------------------|-----------------------------------------|
| 1             | 39019090          | 63/0- FILLER / CALCIUM CARBONATE MASTERBATCH CONTAINING:<br>a) LLDPE contents 25% = 125000 Kgs b) Filler / Calcium Carbonate contents 75% = 375000 Kgs | 500000.000 | K.G          | 16425000.00          | 365000.00 US\$                          |
|               |                   |                                                                                                                                                        |            | <b>Total</b> | 16,425,000.00        | 365,000.00                              |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                                       | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|----------------------------------------------------------|------------|--------------|------------------|-----------------------|----------------------------------------------------|
| 1             | 39011010          | LLDPE Granules<br>LLDPE Granules                         | 127500.000 | K.G          | 10671750.00      | 237150.00 US\$        | Qty                                                |
| 2             | 28365000          | Filler / Calcium Carbonate<br>Filler / Calcium Carbonate | 382500.000 | K.G          | 3012187.50       | 66937.50 US\$         | Qty                                                |
|               |                   |                                                          |            | <b>Total</b> | 13,683,937.50    | 304,087.50            |                                                    |

**Decision:** Zonal Jt.DGFT, CLA, New Delhi vide letter dated 08.07.2011 informed that the advance authorization had been issued on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 44/87-ALC1/2010 held on 02.02.2010. Hence, the case was **withdrawn**.

|                                |                                 |                                            |                            |
|--------------------------------|---------------------------------|--------------------------------------------|----------------------------|
| Case No.:25/15/87-ALC1/2011    | Party Name:DSM INDIA PVT. LTD   | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | Status:<br><b>Deferred</b> |
| HQ File :01/87/050/00126/AM12/ | RLA File :31/83/040/00054/AM12/ | Lic.No/Date:3110049067<br>06.07.2011       | Defer<br>Date:07.09.2011   |

**Decision:** A copy of application has been forwarded to D/o C&PC on 09.08.2011. Comments awaited from D/o C&PC.

|                            |                               |                                            |                            |
|----------------------------|-------------------------------|--------------------------------------------|----------------------------|
| Case No.:3/19/87-ALC1/2011 | Party Name:DSM INDIA PVT. LTD | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | Status:<br><b>Deferred</b> |
|----------------------------|-------------------------------|--------------------------------------------|----------------------------|

|                                                                                                                                                                                                            |                                |                                 |                                      |                           |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|---------------------------------|--------------------------------------|---------------------------|
| 27                                                                                                                                                                                                         | HQ File :01/87/050/00158/AM12/ | RLA File :31/83/040/00082/AM12/ | Lic.No/Date:3110049483<br>27.07.2011 | Defer Date:<br>07.09.2011 |
| <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously. |                                |                                 |                                      |                           |

|                                                                                                                                                                                                            |                                   |                                                               |                                            |                                   |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|---------------------------------------------------------------|--------------------------------------------|-----------------------------------|
| 28                                                                                                                                                                                                         | <b>Case No.:4/19/87-ALC1/2011</b> | Party Name:HERBERT BROWN<br>PHARMACEUTICAL & RESEARCH<br>LABS | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|                                                                                                                                                                                                            | HQ File :01/87/050/00159/AM12/    | RLA File :03/94/040/00359/AM12/                               | Lic.No/Date:0310644909<br>28.07.2011       | Defer Date:<br>07.09.2011         |
| <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously. |                                   |                                                               |                                            |                                   |

|                                                                                                                      |                                   |                                     |                                            |                                   |
|----------------------------------------------------------------------------------------------------------------------|-----------------------------------|-------------------------------------|--------------------------------------------|-----------------------------------|
| 29                                                                                                                   | <b>Case No.:5/19/87-ALC1/2011</b> | Party Name:VISEN INDUSTRIES LIMITED | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|                                                                                                                      | HQ File :01/87/050/00160/AM12/    | RLA File :03/95/040/00122/AM12/     | Lic.No/Date:0310645038<br>28.07.2011       | Defer Date:<br>07.09.2011         |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 09.08.2011. Comments awaited from D/o C&PC. |                                   |                                     |                                            |                                   |

|                                                                                                                                                                                                            |                                   |                                 |                                            |                                   |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|---------------------------------|--------------------------------------------|-----------------------------------|
| 30                                                                                                                                                                                                         | <b>Case No.:6/19/87-ALC1/2011</b> | Party Name:DSM INDIA PVT. LTD   | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|                                                                                                                                                                                                            | HQ File :01/87/050/00161/AM12/    | RLA File :31/83/040/00059/AM12/ | Lic.No/Date:3110049544<br>01.08.2011       | Defer Date:<br>07.09.2011         |
| <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously. |                                   |                                 |                                            |                                   |

|  |                                   |                              |                              |                |
|--|-----------------------------------|------------------------------|------------------------------|----------------|
|  | <b>Case No.:7/19/87-ALC1/2011</b> | Partv Name:KM PET INDUSTRIES | Meet No/Date:19/87-ALC1/2011 | <b>Status:</b> |
|--|-----------------------------------|------------------------------|------------------------------|----------------|

|                                                                                                                      |                                |                                 |                                      |                           |
|----------------------------------------------------------------------------------------------------------------------|--------------------------------|---------------------------------|--------------------------------------|---------------------------|
| 31                                                                                                                   |                                |                                 | 10.08.2011                           | <b>Deferred</b>           |
|                                                                                                                      | HQ File :01/87/050/00162/AM12/ | RLA File :04/24/040/00124/AM12/ | Lic.No/Date:0410126760<br>03.08.2011 | Defer Date:<br>07.09.2011 |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 08.08.2011. Comments awaited from D/o C&PC. |                                |                                 |                                      |                           |

|                                                                                                                      |                                   |                                                   |                                            |                                   |
|----------------------------------------------------------------------------------------------------------------------|-----------------------------------|---------------------------------------------------|--------------------------------------------|-----------------------------------|
| 32                                                                                                                   | <b>Case No.:8/19/87-ALC1/2011</b> | Party Name:DIAB CORE MATERIALS<br>PRIVATE LIMITED | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|                                                                                                                      | HQ File :01/87/050/00163/AM12/    | RLA File :04/24/040/00123/AM12/                   | Lic.No/Date:0410126763<br>03.08.2011       | Defer Date:<br>07.09.2011         |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 09.08.2011. Comments awaited from D/o C&PC. |                                   |                                                   |                                            |                                   |

|                                                                                                                                                                                                            |                                   |                                            |                                            |                                   |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|--------------------------------------------|-----------------------------------|
| 33                                                                                                                                                                                                         | <b>Case No.:9/19/87-ALC1/2011</b> | Party Name:KULODAY TECHNOPACK<br>PVT.LTD., | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 | <b>Status:</b><br><b>Deferred</b> |
|                                                                                                                                                                                                            | HQ File :01/87/050/00164/AM12/    | RLA File :03/94/040/00367/AM12/            | Lic.No/Date:0310646136<br>03.08.2011       | Defer Date:<br>07.09.2011         |
| <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously. |                                   |                                            |                                            |                                   |

|        |                                                                   |             |                                        |     |                                            |                                     |                     |  |
|--------|-------------------------------------------------------------------|-------------|----------------------------------------|-----|--------------------------------------------|-------------------------------------|---------------------|--|
|        | Case No.:10/19/87-ALC1/2011                                       |             | Party Name:TESA TAPES (INDIA)PVT. LTD. |     | Meet No/Date:19/87-ALC1/2011<br>10.08.2011 |                                     | Status:<br>Approved |  |
|        | HQ File :01/87/050/00165/AM12/                                    |             | RLA File :03/95/040/00350/AM12/        |     | Lic.No/Date:0310646283<br>04.08.2011       |                                     | Defer Date:         |  |
|        | <div>Application: Request is for adhoc norms for following:</div> |             |                                        |     |                                            |                                     |                     |  |
| Sl.No. | ITCHS<br>Code                                                     | EXPORT ITEM | Qty                                    | UOM | FOB/FOR<br>(Rs.)                           | FOB (in Currency of<br>realisation) |                     |  |

|   |          |                                                                                                       |          |              |              |               |
|---|----------|-------------------------------------------------------------------------------------------------------|----------|--------------|--------------|---------------|
| 1 | 39199090 | 62/0- 04982 Double side Polyester Tape<br>Size - 615 mm width x 200 mtrs length (40 rolls = 4920 SQM) | 4920.000 | Sq.<br>meter | 1076915.00   | 16581.00 EURO |
|   |          |                                                                                                       |          | Total        | 1,076,915.00 | 16,581.00     |

| Sl.No. | ITCHS<br>Code | IMPORT ITEM                                                                                      | Qty      | UOM          | CIF (Rs.)  | CIF<br>(Currency) | Limiting Factor<br>(Value/Qty/Value &<br>Qty) |
|--------|---------------|--------------------------------------------------------------------------------------------------|----------|--------------|------------|-------------------|-----------------------------------------------|
| 1      | 39199090      | 04982 Double side Polyester Tape<br>Size - 1240 mm width x 200 mtrs length (20 rolls = 4960 SQM) | 4960.000 | Sq.<br>meter | 673072.00  | 10363.00<br>EURO  | Qty                                           |
|        |               |                                                                                                  |          | Total        | 673,072.00 | 10,363.00         |                                               |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 14/87-ALC1/2011 dated 06.07.2011, following adhoc norms are **approved**:

| EXPORT ITEM                              | QTY         | IMPORT ITEM                                        | QTY             |
|------------------------------------------|-------------|----------------------------------------------------|-----------------|
| Double Side Polyester Tape (Width 615mm) | 1 Sq. Meter | Relevant Double Side Polyester Tape (Width 1240mm) | 1.008 Sq. Meter |

Meeting ended with thanks to Chair and all participants.

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